

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.144/2020

Date of Decision: 11th February, 2020

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

1. Urban P.C. Tauro
 S/o Sylvester Tauro, Aged 66 years,
 Occ- Retd Supdt. of Post, Thane West Dn
 R/o A-2 Flat No.8,
 Sai Shubham Housing Society,
 Sunder Nagar,
 Chhatrapati Shivaji Maharaj Road,
 Mira Road (E), Distt. Thane - 401 107.
2. Ramesh V. Kulkarni
 S/o. Vithalrao Kulkarni, Aged 64 years
 Occ- Retd ADPS O/o CPMG,
 Maharashtra Circle, Mumbai
 R/o Plot No.5, Postal Colony,
 Shahupuri, Satara - 415 002.
3. Prakash M. Wakode
 S/o Motiram Wakode, Aged 66 years,
 Occ- Retd Supdt PSD Nagpur,
 R/o. Plot No.83, Bandhu Nagar,
 Zingabai Takli, Nagpur - 440 030.
4. Dattatraya V. Hajare
 S/o. Vishnu L. Hajare, Aged 66 years,
 Occ- Retd Dy. Director, Mumbai GPO
 R/o Viththal Krupa, Gaikwad Mala,
 Balikashram Rd, Ahmednagar - 414 003.
5. Hari N Saste
 S/o Narayan B. Saste, Aged 65 years
 Occ- Retd Dy Director Mumbai GPO,
 R/o Postal Colony, Kawa Road,
 Latur - 413512.
6. Mahadeo S. thawale
 S/o. Sakharam Thawale, Aged 65 years,
 Occ- Retd ADPS, O/o PMG Nagpur
 R/o Plot No.3, New Narasala Road,
 Indra Nagar, Nagpur -- 440 034.
7. Viththal N. Choudhari
 S/o Narsappa Choudhari, Aged 63 years,

Occ-Retd Asstt Supdt of Posts CSD, Nashik
 R/o Parsapen Sadan, Shellal Road,
 Sawarkar Chowk, Udgir Distt Latur
 - 413 519.

8. Tukaram B. Waydande
 S/o. Bhau D. Waydande, Aged 67 years,
 Occ-Retd. Supdt. Of RMS,
 Sorting Division, Mumbai,
 R/o. B1/102, Kanchan Pushpa Complex,
 Near Suraj Water Park, Ghodbunder Road,
 Thane (West), Thane - 400 615.

9. Madhav M. Tople
 S/o. Mahadeo Tople, Aged 66 years,
 Occ-Retd. ADPS, O/o PMG, Nagpur,
 R/o D, 501 Swapnil Enclave,
 Near Wadi Naka Octroi Amravati Road,
 Nagpur - 440 023.

... *Applicants*

(By Advocate Ms. Juea K. Palekar)

VERSUS

1. The Union of India,
 Through the Secretary,
 Department of Posts,
 Ministry of Communication,
 Dak Bhavan, Sansad Marg,
 New Delhi - 110 001.

2. The Chief Post Master General,
 Department of Posts,
 Maharashtra Circle,
 Mumbai - 400 001.

... *Respondents*

ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

Heard learned counsel for the
 applicants.

2. MA No.166/2020 filed by the applicants
 for Joint Petition is allowed.

3. The applicants are seeking NFSG of
 Rs.5400/- after getting 3rd MACP in Grade Pay of

Rs.4800/- with reference to their substantive position of Assistant Superintendent of Post in which the pay scale is PB-II with Grade Pay of Rs.4600/-. They have represented to the respondents in their letters dated 09.10.2018, 10.09.2018, 14.12.2018, 10.09.2018, 06.09.2018, 06.11.2019, 06.09.2019, 04.12.2019 and 15.10.2018 and they have enclosed sample letters at Annexure A-5 of this OA.

4. Learned counsel for the applicants submits that the applicants will be satisfied if directions are issued to the respondents to consider and dispose of their representations and pass final orders in regard to their grievances in a time bound manner..

5. In the circumstances, this OA is disposed of by directing the respondents to consider the representations already filed with them by these applicants as also others and pass a reasoned and speaking order within eight weeks from the date of receipt of a certified copy of this order. There shall be no order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

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